COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 174 OF 2015

Dated: 27th April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Noida Power Company Ltd. …Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission …Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Vishal Gupta

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sanjay Singh
Mr. Paramhans for UPERC

ORDER

We have heard learned counsel for the respondent for some time.

List the matter for further hearing on ***09.05.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk